

BHAGATH SINGH STUDY CIRCLE



COLLEGE UNION 2023-24

GOVERNMENT LAW COLLEGE ERNAKULAM





The Law Journal Club, Bhagat Singh Study Circle, and College Union 2023-24 cordially invite you to the National Conference 2024, a pioneering student-led initiative commemorating 150 years of our esteemed college's foundation. Scheduled from May 29th to May 31st, 2024, this conference provides a dynamic platform for students, legal practitioners, and enthusiasts scholars. engage in thought-provoking discussions on the interpretation of the Constitution in India's evolving landscape amidst emerging challenges. The conference promises enriching sessions and discussions led by distinguished resource persons from the legal fraternity. We warmly invite you to join us and be a part of this significant event.

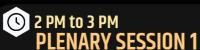
Day 1: May 29

O AM to 12 PM COMMEMORATIVE LAW LECTURE BY DISTINGUISHED JURIST

ADV. INDIRA JAISING

(FIRST LADY ADDITIONAL SOLICITOR GENERAL OF INDIA, HUMAN RIGHTS ACTIVIST & SENIOR ADVOCATE, SUPREME COURT OF INDIA)

TOPIC :CONSTITUTIONAL IMPERATIVES OF AN INDEPENDENT JUDICIARY





ADV. NAGARAJ NARAYANAN

(DIRECTOR KLA, SPECIAL GOVERNMENT PLEADER, GOVERNMENT OF KERALA)

TOPIC :CLIMATE CHANGE AND ENVIRONMENTAL JUSTICE - INTEGRATING ENVIRONMENTAL VALUES INTO THE CONSTITUTION



Day 2: May 30



10 AM to 12:30 PM

INAUGURAL CEREMONY



INAUGURATION P RAJEEV

(MINISTER FOR INDUSTRIES, LAW & COIR, GOVERNMENT OF KERALA)

CHIEF GUEST

JUSTICE K M IOSEPH

(FORMER JUDGE, SUPREME COURT OF INDIA)



KEYNOTE ADDRESS ADV. MANO) KUMAR N (STATE ATTORNEY, GOVERNMENT OF KERALA)



PLENARY SESSION 2 ADV. M R HARIRA



(SENIOR ADVOCATE, HIGH COURT OF KERALA)

TOPIC : FEDERALISM AND SOCIAL JUSTICE



3 PM to 5 PM

TECHNICAL SESSION

PAPER PRESENTATION

Day 3: May 31





ADV. (DR.) THUSHARA JAMES

(SENIOR GOVERNMENT PLEADER, GOVERNMENT OF KERALA)

TOPIC: LAW, TECHNOLOGY AND CONSTITUTIONAL GOVERNANCE







JUSTICE BABU MATHEW P JOSEPH (FORMER JUDGE, HIGH COURT OF KERALA)



PROF. (DR.) G MOHAN
GOPAL
(FORMER DIRECTOR NATIONAL

(FORMER DIRECTOR NATIONAL JUDICIAL ACADEMY, FORMER DIRECTOR NLSIU, BANGALORE)



PROF. (DR.) K C SUNNY (FORMER VICE - CHANCELLOR NUALS)

MODERATOR MANU SEBASTIAN

(MANAGING EDITOR, LIVE LAW)

TOPIC: DEMOCRACY IN PERIL:
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